

(10)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A. NO. 244/88

DECIDED ON : 01.6.1993

D. L. ARORA

PETITIONER

VS.

UNION OF INDIA & ORS.

RESPONDENTS

CORAM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN
THE HON'BLE MR. B. N. DHOUNDIYAL, MEMBER (A)

Shri B. S. Maine, Counsel for Petitioner
None present for the Respondents

JUDGEMENT (ORAL)

Hon'ble Mr. Justice V. S. Malimath, Chairman :

Shri Maine, learned counsel for the petitioner, submitted that the relief having since been granted to the petitioner, this petition does not survive. Accordingly, the petition is disposed of. No costs.

B.N.Dhundiyal

(B. N. Dhoundiyal)
Member (A)

V.S.Malimath

(V. S. Malimath)
Chairman

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